

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

ORDER

No.: 1235 of 2023/Psy

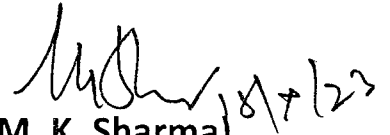
Dated: 18-10-2023

In continuation to Order No. 1210 of 2023/Psy dated 13.10.2023, sanction is hereby accorded to the retirement on superannuation of below mentioned official of Subordinate Courts of UT of Jammu & Kashmir and Ladakh with effect from the date shown against his respective name:

Divisional Cadre Kashmir

S.No.	Name of the Officer/ Officials S/Shri	Place of Postings	Date of Birth	Date of Retirement
1	Shri Abdul Rashid Bhat-III	Section Officer, Special (Anticorruption) Court for CBI Cases, Srinagar.	01.01.1965	31.12.2024

By Order of Hon'ble the Chief Justice



(M. K. Sharma)

**Principal Secretary to
Hon'ble the Chief Justice**

No.: 1036-44/Psy-06 Dated: 18-10-2023

Copy to the:

1. Registrar General High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
3. Registrar Rules, High Court of J&K and Ladakh, Jammu
..... for information.
4. Pr. District & Sessions Judge, Srinagar.
5. The concerned Presiding Officer for information and necessary action. He is directed to verify the retirement age of retiree with his service book and in case any disparity appears the same may be intimated to this Secretariat forthwith. He is further directed to take necessary steps under rules for preparation of his pension case.
6. Director Finance, High Court of J&K and Ladakh for information.
7. Chief Librarian, High Court wing, Srinagar/Jammu for keeping record.
8. Incharge, NIC for uploading the same on High Court website.
9. Order file.


**Principal Secretary to
Hon'ble the Chief Justice**